for Industrial and Financial Reconstruction (BIFR). In terms of the Draft Scheme, the company is expected to wipe off its accumulated losses by 2003-2004. The share of the State Government according to the Draft Scheme is as follows:

(1) To agree to waive sales tax differential for the period April, 1993 to March, 1994.

(2) The continue charging concessional sales tax for fuel efficient vehicles of SML at par with other Indo-Japan competitors for the period of rehabilitation.

Office of the Chief Vigilance Commissioner

457. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a key post has been lying unoccupied in the Office of the Chief Vigilance Commissioner;

(b) if so, the reasons therefor stating the name of the post and time since it is lying vacant; and

(c) the steps taken/likely to be taken by Government to fill the said post at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) to (c) The post of Central Vigilance Commissioner is lying vacant since 3.4.1995. Matter has received attention of Government and action has already been initiated to fill up the post at the earliest.

Dispute between SSIs and Exporters over Sandalwood

458. SHRI V. HANUMANTHA RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is an on-going dispute between small-scale industries using sandalwood dust and sandalwood and the exporters who bought sandalwood;

(b) what is the area of dispute;

(c) whether the same has been resolved;

(d) whether any of the sandalwood in question is from Andhra Pradesh; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) No, Sir. The export of sandalwood in any form, but excluding fully finished handicrafts made of out sandalwood products are prohibited. There are no exporters of sandalwood.

(b) to (e) Do not arise in view of (a) above.

अखिल भारतीय आयुर्वेद महासम्मेलन

459. **श्री दिग्विजय सिंह** : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अखिल भारतीय आयुर्वेद महासम्मेलन का एक शिष्टमंडल हाल ही में प्रधान मंत्री से मिला है और उसने एक मांग मत्र प्रस्तुत किया है, और

(ख) यदि हां , तो उक्त शिष्टमंडल की मांगें क्या हैं और उनकी मांगों को पूरा करने के लिए सरकार क्या और कब तक कार्यवाही करेगी।

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (डा. सी. सिल्वेरा) : (क) जी , हां ।

(ख) मांगों की एक प्रति संलग्न है । कुछ मांगों पर कार्रवाई आरंभ की जा चुकी है।

अखिल भारतीय आयुर्वेद महासम्मेलन

"धन्वन्तरि भवन"

मार्ग 66, पंजाबी बाग, नई दिल्ली — 110 026

दिनांक : 26.6.95

माननीय श्री पी.वी. नरसिंहराव जी,

प्रधान मंत्री, भारत सरकार,

नई दिल्ली ।

परम श्रद्धेय प्रधान मंत्री जी,

आपके प्रधान मंत्रित्व काल में आयुर्वेद तथा देशी चिकित्सा पद्धतियों के नये विभाग की स्थापना एक ऐतिहासिक घटना है जिसके लिये सम्पूर्ण आयुर्वेद जगत आपका ऋणी है । अनेक वर्षों से चली आ रही वैद्य